NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: CP/153/2017

NAME OF THE PETITIONER: V.L.PROMOTERS

UNDER SECTION: 252

S.No. NAME (IN CAPITAL): DESIGNATION: SIGNATURE

REPRESENTATION BY WHOM

B. Garath babu

B. Gabn

B. Gabn

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for RoC present. Matter is adjourned for the presence of the Petitioner. Put up on 27.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk